

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

PRAYAG POLYTECH PRIVATE LIMITED OPERATING IN MANUFACTURING AND EXPORT OF PLASTIC MASTERBATCHES AT BHIWADI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PRAYAG POLYTECH PRIVATE LIMITED CIN:- U28994RJ1982PTC012328 PAN:-AAACP1009R
2.	Address of the registered office	C-587, Phase -1, Industrial Area, Bhiwadi, Alwar, Rajasthan - 301019
3.	URL of website	https://www.prayagmb.com/
4.	Details of place where majority of fixed assets are located	C-587, Phase -1, Industrial Area, Bhiwadi, Alwar, Rajasthan - 301019
5.	Installed capacity of main products/ services	4,000 metric tonnes (Approx.)per month
6.	Quantity and value of main products/ services sold in last financial year	Quantity –1500-2000 metric (Approx.) Value - 1819.10 Lakh
7.	Number of employees/ workmen	78
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available audited financial statements are for FY 2024-25. Details can be obtained from Resolution Professional by sending an email at: prayagpolytech.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria is mentioned in the detailed ‘Invitation for Expression of Interest’ and can be obtained from Resolution Professional by sending an email at: prayagpolytech.cirp@gmail.com
10.	Last date for receipt of expression of interest	27.06.2026, Saturday
11.	Date of issue of provisional list of prospective resolution applicants	07.07.2026, Tuesday
12.	Last date for submission of objections to provisional list	12.07.2026, Sunday
13.	Date of issue of final list of prospective resolution applicants	22.07.2026, Wednesday
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27.07.2026, Monday

15.	Last date for submission of resolution plans	26.08.2026, Wednesday
16.	Process email id to submit Expression of Interest	prayagpolytech.cirp@gmail.com

Rishabh Chand Lodha
IBBI/IPA-001/IP-P01075/2017-2018/11766
E-5, Basant Vihar, Bhilwara, Rajasthan - 311001
For Prayag Polytech Private Limited
Date: 02.06.2026
Place: Bhilwara

Indian Bank Zonal Office, Delhi Central, Indian Bank Building, 1st Floor, 17 Parliament Street, New Delhi-110001. POSSESSION NOTICE (For Immovable Property) [Under Rule-8(1) of Security Interest (Enforcement) Rules, 2002]

CORRIGENDUM 14th E Auction Sale Notice under IBC, 2016. Fourteenth Sale Notice under IBC, 2016 of M/s RG Infra Build Private Limited (In Liquidation), CIN: U70101DL2005PTC135052

PUBLIC NOTICE Notice is hereby given to all concerned and the general public is hereby informed that the Environment Clearance bearing no. 21-433/2024-IA.III dated 27/05/2026 ("Environment Clearance") has been issued to the undersigned company by Ministry of Environment, Forest and Climate Change, Government of India ("MOEF") for the proposed expansion of Mega Commercial Development at Plot no. LP 1B D2 Gateway District, Aerocity, Indira Gandhi International Airport, New Delhi.

HINDUSTHAN INSULATORS & INDUSTRIES LIMITED Registered Office: Kancheenjanga, Seventh Floor, 18, Barakhamba Road, New Delhi, 110001, India. NOTICE OF POSTAL BALLOT & REMOTE E-VOTING

DESCRIPTION OF THE IMMOVABLE PROPERTY HIG Flat No. A-202, Second Floor (Without Roof Right) Block-A, Jhuletal apartment, Road No. 44, Pitampura DELHI addressing 132.00 Sq Meter in the name of Mrs. Shweta Malhotra S/o Mr. Rajesh Malhotra (Proprietor/Guarantor).

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR PRAYAG POLYTECH PRIVATE LIMITED OPERATING IN MANUFACTURING & EXPORT OF PLASTIC MASTERBATCHES AT BHIWADI

FORM NO. 14 [See Regulation 33(2)] OFFICE OF THE RECOVERY OFFICER - III DEBTS RECOVERY TRIBUNAL DELHI (DRT 3) 4th Floor, Jeevan Tara Building, Parliament Street, New Delhi - 110001

DEMAND NOTICE NOTICE UNDER SECTIONS 25 TO 28 OF THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993 AND RULE 2 OF SECOND SCHEDULE TO THE INCOME TAXACT, 1961.

PARAMOUNT COMMUNICATIONS LTD. Wires & Cables CIN: L74899DL1994PLC061295

RELEVANT PARTICULARS 1. Name of the Corporate Debtor along with PAN/CIN/LLP No. PRAYAG POLYTECH PRIVATE LIMITED PAN: AAACP1009R | CIN: U28994RJ1982PTC012328

WEST HARYANA HIGHWAYS PROJECTS PVT LTD AND ORS To, West Haryana Highways Projects Pvt Ltd and Ors Saha Hospital Road, Jungpura Bhogal, New Delhi - 110014

NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED WEST HARYANA HIGHWAYS PROJECTS PVT LTD AND ORS

CORRIGENDUM TO THE NOTICE OF THE EXTRAORDINARY GENERAL MEETING Members of Paramount Communications Limited ("the Company") are hereby informed that reference is made to the Notice dated 13th May, 2026 convening Extraordinary General Meeting ("EGM") of the Company ("EGM Notice"), scheduled to be held on Saturday, 06th June, 2026 at 12:30 P.M. (IST) through Video Conferencing ("VC")/Other Audio-Visual Means ("OAVM"), without physical attendance of Members, to transact the businesses as set out therein.

2. Address of the registered office C-587, Phase -1, Industrial Area, Bhiwadi, Alwar, Rajasthan - 301019 3. URL of website https://www.prayagmb.com/ 4. Details of place where majority of fixed assets are located C-587, Phase -1, Industrial Area, Bhiwadi, Alwar, Rajasthan - 301019

NOTICE OF EXTRAORDINARY GENERAL MEETING Notice is hereby given that the Extra Ordinary General Meeting ("EGM") of the members of GP Eco Solutions India Limited ("the Company") will be held on Saturday, June 20, 2026, at 02:30 P.M. (IST) through Video Conferencing ("VC")/Other Audio-Visual Means ("OAVM") to transact the businesses as set forth in the Notice convening the said Meeting.

Mr. Neeraj Sharma, Proprietor of M/s. Neeraj & Associates, a Practising Company Secretary Firm (Membership No. 60713, COP-23057), has been appointed as the Scrutinizer to scrutinize the remote e-voting process and to ensure that votes are cast through the remote e-voting module in a fair and transparent manner.

AHLUWALIA CONTRACTS (INDIA) LIMITED Regd. Office: A-177, Okhla Industrial Area, Phase-I, New Delhi-110020. CIN NO. L45101DL1979PLC009654 - Website - www.aclinet.com Email - mail@aclinet.com

GPES Solar Building Trust & Partnerships NOTICE OF EXTRAORDINARY GENERAL MEETING In compliance with the provisions of sections 108, and other applicable provisions, if any, of the Companies Act, 2013 ("the Act") (including any statutory modifications or re-enactment thereof for the time being in force and as amended from time to time), read with Rules 20 of the Companies (Management and Administration) Rules, 2014 (the "Rules"), read with General Circular No. 14/2020 dated 8th April, 2020, 17/2020 dated 13th April, 2020, and various subsequent circulars, read with Circular No. 09/2024 dated September 19, 2024 as issued by Ministry of Corporate Affairs (collectively referred to as "MCA Circulars") from time to time, permitted the companies to conduct General Meeting ("the Meeting") through Video Conferencing ("VC") facility or other Audio Visual means ("OAVM"), without the physical presence of the members at a common venue.

SATIN HOUSING FINANCE LIMITED Corporate Office: Plot no 492, Udhoy Vihar, Phase-3 Gurugram Haryana-122016. DEMAND NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

Table with 8 columns: Sl, Particulars, Standalone (Quarter ended, Year Ended), Consolidated (Quarter ended, Year Ended). Rows include Total income from operations, Net Profit / (Loss) for the period, Total Comprehensive Income for the period, Equity Share Capital, Other Equity (Reserves) Excluding Revaluation Reserve, Earnings Per Share (of Rs. 2/- each).

Manner of Registration of e-mail addresses: In case shares are held in physical mode, please update your e-mail ID with investor@bighshareonline.com. In case shares are held in demat mode, please update your e-mail ID with your relevant Depository Participant.

Table with 4 columns: Sr. No., Name of the Borrower, Co-Borrower & Loan Account No., Demand Notice Date & Amount Due in Rs. Rows include Ganpat S/o Sahram (Borrower), Jitendra Kumar S/o Rajan Singh (Borrower), Manju Manju W/o Dushyant (Borrower), Manjushree S/o Suraj Pal (Borrower).

Home First Finance Company India Limited CIN: L65990MH2010PLC240703, Website: homefirstindia.com Phone No.: 180030008425 Email ID: loanfirst@homefirstindia.com

APPENDIX- IV A [See proviso to rule 8 (6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Service Provider Table with 8 columns: Sr. No., Name Borrower (s) and Co-Borrower (s), PROPERTY ADDRESS, Date of Demand Notice, Demand Notice Amount, Date of Possession, Market Value, EMD Amount, Date and Time of Auction, Last Date & Time of Submission Of Emd & Documents, Number of Authorised officer.

Table with 4 columns: Sr. No., Name of the Borrower, Co-Borrower & Loan Account No., Demand Notice Date & Amount Due in Rs. Rows include Rakesh Kumar S/o Sahram (Borrower), Manjushree S/o Suraj Pal (Borrower), Rakesh Kumar S/o Suraj Pal (Borrower), Rakesh Kumar S/o Suraj Pal (Borrower).

Table with 4 columns: Sr. No., Name of the Borrower, Co-Borrower & Loan Account No., Demand Notice Date & Amount Due in Rs. Rows include Rakesh Kumar S/o Sahram (Borrower), Manjushree S/o Suraj Pal (Borrower), Rakesh Kumar S/o Suraj Pal (Borrower), Rakesh Kumar S/o Suraj Pal (Borrower).

'रॉयल राजस्थान आइकॉनक्स अवॉर्ड' में 31 प्रतिभाएं सम्मानित

जयपुर (महानगर टाइम्स संवाददाता)। जीवन जागृती फाउंडेशन की ओर से 30 अर्थ को राजार्क में 'रॉयल राजस्थान आइकॉनक्स अवॉर्ड' का आयोजन किया गया। फाउंडेशन के अध्यक्ष शंकर सेनी ने बताया कि समारोह में समाज के विभिन्न क्षेत्रों में उत्कृष्ट कार्य करने वाली प्रतिभाओं को सम्मानित किया गया। कार्यक्रम के मुख्य अतिथि आर्किटेक्ट तुषार सोलंकी, भाजपा नेता ओम प्रकाश शर्मा और गिरधर महेस्वरी लॉटर ईवंबर रहे। इसी क्रम में युविका बेक ऑफ डेवलाप की मानविका नगर शाखा स्थित नारी शक्ति ब्रांच की हेड ज्योत्सना चौहान और युको बेक के बराम



युविका और डीसीबी बैंक के संगम सिंघ अतिथि श्री फाउंडेशन के अध्यक्ष जैन, मानविका नगर शाखा स्थित नारी शक्ति ब्रांच की हेड ज्योत्सना चौहान और युको बेक के बराम

'तंबाकू छोड़ें, जीवन जोड़ें' आयुष चिकित्सालय में गूँजा नशामुक्त समाज का संकल्प

जयपुर (महानगर टाइम्स संवाददाता)। विश्व तंबाकू निषेध दिवस पर प्राप्त नारा स्थित राजकीय आयुष एकीकृत चिकित्सालय में नशा मुक्ति शपथ कार्यक्रम का आयोजन किया गया। महाविद्यालय के प्राचार्य डॉ. जगदीश प्रसाद बैरवा के निदेशन में आयोजित कार्यक्रम में चिकित्सालय के चिकित्सकों, स्टाफ, रोगियों और उनके परिवारों ने उत्साहपूर्वक भाग लिया। इस दौरान डॉ. मोनिका शर्मा ने सभी को तंबाकू और अन्य नशीले पदार्थों का सेवन न करने तथा स्वस्थ जीवन जीने की शपथ दिलाई। कार्यक्रम में वक्ताओं ने तंबाकू, सिगरेट और गुटखा के सेवन से होने वाले जानलेवा दुष्प्रभावों के प्रति लोगों को जागरूक किया। उपस्थित सभी लोगों ने स्वयं नशे से दूर रहने के साथ-साथ अपने परिवार और समाज को भी जागरूक करने का सामूहिक संकल्प लिया। कार्यक्रम का समापन 'तंबाकू छोड़ें, जीवन जोड़ें' के प्रेरक नारों के साथ हुआ।

जयपुर (महानगर टाइम्स संवाददाता)। विश्व तंबाकू निषेध दिवस पर प्राप्त नारा स्थित राजकीय आयुष एकीकृत चिकित्सालय में नशा मुक्ति शपथ कार्यक्रम का आयोजन किया गया।

महाविद्यालय के प्राचार्य डॉ. जगदीश प्रसाद बैरवा के निदेशन में आयोजित कार्यक्रम में चिकित्सालय के चिकित्सकों, स्टाफ, रोगियों और उनके परिवारों ने उत्साहपूर्वक भाग लिया। इस दौरान डॉ. मोनिका शर्मा ने सभी को तंबाकू और अन्य नशीले पदार्थों का सेवन न करने तथा स्वस्थ जीवन जीने की शपथ दिलाई। कार्यक्रम में वक्ताओं ने तंबाकू, सिगरेट और गुटखा के सेवन से होने वाले जानलेवा दुष्प्रभावों के प्रति लोगों को जागरूक किया। उपस्थित सभी लोगों ने स्वयं नशे से दूर रहने के साथ-साथ अपने परिवार और समाज को भी जागरूक करने का सामूहिक संकल्प लिया। कार्यक्रम का समापन 'तंबाकू छोड़ें, जीवन जोड़ें' के प्रेरक नारों के साथ हुआ।

प्रीएमएअर के चुनाव सम्पन्न

लगातार तीसरी बार अध्यक्ष चुने गए श्रवण शर्मा

जयपुर (महानगर टाइम्स संवाददाता)। प्लास्टिक मैथ्यूरीचरस एसोसिएशन ऑफ राजस्थान (प्रीएमएअर) के चुनाव सम्पन्न हुए। इसमें श्रवण कुमार मल्लोतार तीसरी बार अध्यक्ष चुने गए। उनके साथ वरिष्ठ उपाध्यक्ष के पद पर श्रवण कुमार, उपाध्यक्ष संजय सारदेया, महासचिव राधेश्याम शर्मा, संयुक्त सचिव मुकेश अग्रवाल, कोषाध्यक्ष पद पर संजय शर्मा चुने गए। 15 कार्यकारी सदस्यों का भी चुनाव हुआ। नवनिर्वाचित अध्यक्ष श्रवण कुमार का कहना है कि उनकी प्राथमिकता प्रदेश में प्लास्टिक इंडस्ट्री से जुड़े उद्योगपतियों की समस्याओं को दूर कर सरकार और प्रशासन के साथ मिलकर इन प्रदेय में प्लास्टिक इंडस्ट्री को आगे बढ़ाना है और इसमें ज्यादा से ज्यादा रोजगार का सृजन करना है। इस बार राजस्थान का और भी अग्रिम विकास किया जाएगा। हमारा प्रयास होगा कि प्रदेश में जल्दी ही एक प्लास्टिक रिसर्च एंड डेवलपमेंट सेंटर की स्थापना की जाए, वैश्विक स्तर पर होने वाले नवगारों को प्रदेश की प्लास्टिक इंडस्ट्री भी अपना सके।

साइलेंट खतरा बन रहा फैटी लीवर : डॉ. यासीन अली

जयपुर (महानगर टाइम्स संवाददाता)। आज की भागदौड़ भरी जिंदगी, अनियमित खानपान और बढ़ती लापरवाही के बीच फैटी लीवर डिसीज तेजी से लोगों को अपनी कंधों में तो ले रहा है। यह एक घेरी घेरी बीमारी है जो शुरूआती में बिना किसी खास लक्षण के चपेट में फंसी रहती है, लेकिन समय पर ध्यान न देने पर गंभीर रूप ले सकती है। जयपुर के चिकित्सक डॉ. यासीन अली ने फैटी लीवर को लेकर लोगों को सतर्क रहने की सलाह दी है। डॉ. यासीन अली के अनुसार फैटी लीवर तब होता है जब लीवर में जल्द से ज्यादा खर्बी जमा होने लगती है। इसके पीछे तला-भुजा भोजन, फास्ट फूड, मोटापा, व्यायाम की कमी, डायबिटीज और खराब दिनचर्या बड़ी वजह हैं। उन्होंने बताया कि कई बार मरीज को लंबे समय तक इसका पता भी नहीं चलता। फैटी लीवर के मरीजों में पेट में भारीपन, थकान, कमजोरी, भूख कम लगना और पेट फूलने जैसे लक्षण देखे जा सकते हैं। हालांकि कई लोगों में बस उम्रती दौर में कोई लक्षण नजर नहीं आते। उन्होंने कहा कि इससे बचने के लिए रोजाना पैदल चलना, फ्रेश फ्रिजिड फूड खाना, ठीक सोनियाएं और फ्रेश खाना, पर्याप्त पानी पीना और तला-भुजा भोजन कम करना बेहद जरूरी है। समय-समय पर जांच भी करनी चाहिए। डॉ. यासीन अली ने कहा कि सही समय पर पहचान और जीवनशैली में बदलाव से फैटी लीवर को काफी दूर तक नियंत्रित किया जा सकता है। उन्होंने लोगों से अपील की कि छोटे छोटे संकेतों को नजरअंदाज न करें और स्वस्थ जीवनशैली अपनाएं, क्योंकि स्वस्थ लीवर ही स्वस्थ शरीर की पहचान है।

दिवस साइकिल दिवस पर साइक्लोलॉगों का आयोजन कल

जयपुर (महानगर टाइम्स संवाददाता)। महिला साइकिलर, स्वस्थता जागरूकता एवं पर्यावरण संरक्षण के संदेश के साथ कानोडिया पीजी महिला महाविद्यालय की ओर से बुधवार दिवस साइकिल दिवस के अन्तर्ग 'ब्लैक-रेस साइकिलोवेल 2026' का आयोजन किया जाएगा। महाविद्यालय की प्राचार्य डॉ. सीमा अग्रवाल ने बताया कि साइकिलों का बुझाव 5-30 बजे महाविद्यालय परिसर से होगा। कार्यक्रम का संयोजन इंटरेक्टिव सोसाइटी फॉर लाइव साइकिल पर राउटरवाइन प्रकल्प विभाग मंडल की ओर से किया जा रहा है, जबकि कानोडिया पीजी महिला महाविद्यालय एवं एमजे अडवुक क्लब राजकीय चिकित्सालय, गंगोलावत सैक्रिफिकल सहयोगी हैं।

जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)।

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

कलुगुरु प्रो.बीएल वर्मा की उपमुख्यमंत्री डॉ. प्रेमचंद बैरवा से शिष्टाचार भेंट

जयपुर (महानगर टाइम्स संवाददाता)। वर्धमान महावीर खुला विश्वविद्यालय के कुलपति प्रो. बीएल वर्मा ने सोमवार को जयपुर में उप मुख्यमंत्री एवं उच्च शिक्षा मंत्री डॉ. प्रेमचंद बैरवा से शिष्टाचार भेंट की। विश्वविद्यालय जनसंपर्क प्रकाष्ठ से विक्रम राठोड़ ने बताया कि इस दौरान कुलपति प्रो. वर्मा ने कहा कि 14 जून को प्रदेश में एक साथ राज्य स्तरीय प्रवेश परीक्षा पीटीईटी-2026 का आयोजन किया जाएगा। उन्होंने डॉ. बैरवा को पीटीईटी परीक्षा की तैयारियों, परीक्षा केंद्रों की व्यवस्थाओं, अभ्यर्थियों की सुविधा, पाठ्यपुस्तक और सुरक्षा संबंधी प्रश्नों की जानकारी दी। उन्होंने बताया कि परीक्षा को निष्पक्ष, व्यवस्थित और सच्चा रूप से संपन्न करने के लिए विश्वविद्यालय स्तर पर सभी आवश्यक तैयारियां पूरी की जा रही हैं। मंत्री डॉ. बैरवा ने तैयारियों की जानकारी लेते हुए आवश्यक दिशा-निर्देश दिए और परीक्षा के निष्पक्ष एवं पारदर्शी संचालन पर जोर दिया।

दक्षिण-पूर्व मध्य रेलवे के विलासपुर-चांपा स्टेशनों के मध्य ट्रेन रिस्टर

जयपुर (महानगर टाइम्स संवाददाता)। दक्षिण पूर्व मध्य रेलवे द्वारा विलासपुर मंडल के विलासपुर-चांपा स्टेशनों के मध्य तीसरी एवं चौथी लाइन व ऑटो सिग्नलिंग के लिए किया जाने वाला कार्य स्थगित हो जाने के कारण पूर्व में जारी प्रेस बहिष्कार के अनुसार रद्द रेलसेवाएं रीस्टोर करने और परिष्कार हेतुओं के मुख्य जम्बो-संयोजक अधिकारी अमित सुदर्शन के अनुसार 20813 पुरी-जयपुर ट्रेन 10 जून को, 20814 जयपुर-पुरी ट्रेन एवं 20971 जयपुर सिटी-शालीमार ट्रेन 13 जून को, 20972 शालीमार-जयपुर सिटी ट्रेन एवं 20471 श्रीगंगानगर-पुरी ट्रेन 14 जून को तथा 20472 पुरी-श्रीगंगानगर ट्रेन 17 जून को अपने निर्धारित मार्ग एवं संचालन समय सारणी के अनुसार ही संचालित होगी।

बिमावी-बांड़ा टर्मिनस स्पेसल रहेगी आंशिक रद्द

रेलवे द्वारा बांड़ा टर्मिनस स्टेशन पर प्लेटफॉर्म विभाग कार्य के कारण बिमावी-बांड़ा टर्मिनस स्पेसल ट्रेन को आंशिक रद्द किया जा रहा है। उक्त परिष्कार हेतु के मुख्य जम्बो-संयोजक अधिकारी अमित सुदर्शन के अनुसार 4 जून को बिमावी से खाना होने वाली 09006 बिमावी-बांड़ा टर्मिनस स्पेसल ट्रेन बोरोवली तक संचालित होगी। बांड़ी बोरोवली-बांड़ा टर्मिनस के मध्य आंशिक रद्द रहेगी।

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	Hemant Garg S/o RD	275	301.83	302	303	304

उद्योगपति (पुनर्निर्माण) न्यायालय (राज.)

जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)।

उत्तर पश्चिम रेलवे

जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)।

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

उत्तर पश्चिम रेलवे

जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)।

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

उत्तर पश्चिम रेलवे

जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)। जयपुर (महानगर टाइम्स संवाददाता)।

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमांक: F-JDA/Zone 09/2026/D-411 दिनांक: 01.08.2026
आवेकत द्वारा ऑनलाइन आवेदन क्रमांक 2 9 1 8 1 0 दिनांक: 30/04/2026 को निर्माण अनुभाग का Sub Division and Reconstruction वर्ग में आवेदन प्रस्तुत किया गया है।

क्र. सं.	आवेकत का नाम	प्लॉट का क्षेत्रफल (वर्ग मी.)	प्लॉट का प्रकार	प्लॉट का स्थिति	प्लॉट का मालिक	प्लॉट का स्थिति
1	MS/DIVA/CONS-TRUCTION THROUGH PROPRIETOR	71	72	73	74	75

जयपुर विकास प्राधिकरण, जयपुर

आम सूचना जयपुर विकास प्राधिकरण, जयपुर
क्रमा

AAVAS FINANCIERS LIMITED
(CIN:L65922RJ2011PLCO34297) Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur. 302020

APPENDIX-IV-A [See proviso to rule 8(6)] Sale notice for sale of immovable properties

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s)/ Co-Borrower (s)/Mortgagor (s) and Guarantor (s) that the below described immovable properties mortgaged to the Secured Creditor, the constructive/physical possession of which has been taken by the Authorised Officer of AAAS FINANCIERS LIMITED, the same shall be referred herein after as AFI. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction for recovery of amount mentioned in the table below along with further interest, cost, charges and expenses due to AFI viz. Secured Creditor. It is hereby informed you that we are going to conduct public E-Auction through website <https://sarfaesi.auctiontiger.net>

Loan A/c Number / Name of Borrowers / Co-Borrowers / Guarantors/Mortgagors	Dues As on	Date & Amount of 13(2) Demand Notice	Date of Possession	Description of Property	Reserve Price For Property	Earned Money For Property	Date & Time of E-Auction	Date of Bid Submission	E-Auction Place of Tender Submission	Contact Person, Property Visit Date & Time
(AC NO.) LNRAJ04319-200127632 Dineshchand D, Mrs. Savari Kalal (AC NO.) LNRAJ021917-180052776 Guarantor : Mr. Dhanna Lal	Rs. 422826/- & Rs. 874354/- Dues as on 29 May 2026	7 Feb 23 Rs.205514/- & Rs. 427569/- Dues as on 3 Feb 23	3 Aug 23	Property Situated At Araj No.214, Patta No.17, Gram Kalaguman, Gram Panchayat- Taal, Panchayat Samiti-Devgarh, Distt-Rajsamand, Rajasthan Admeasuring 1020 Sq. Ft.	Rs. 503877.6/-	Rs. 50388/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	1st Floor, Moolchand Talera Building, Viveka Hand Chourba, Bhiwara Road, Kankrol, Rajsamand-313324, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNDUG02921-220185101 & LNDUG04322-230250484 Kedar Nath, Prabhu Nath, Pusi Devi	Rs. 723728/- & Rs. 348325/- Dues as on 29 May 2026	4 Feb 25 Rs.474093/- & Rs. 175637/- Dues as on 03-Feb-2025	18 Sep 25	Patta No 46 Book No 127 Gram Barjansar, Teh. Sri Durgagarh, Distt, Bikamer Rajasthan (India)- 311803 Admeasuring 416.77 Sq Yard	Rs. 920451.6/-	Rs. 92045/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	1st Floor, Station Road, Pani Ki Tanki Ke Pass, Durgagarh-331803, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNSP800621-220218461 Mahima Devi Gurjar, Shyam Lal Gurjar	Rs. 1715656/- Dues as on 29 May 2026	6 Dec 24 Rs.1184486/- Dues as on 05-Dec-2024	23 Sep 25	Patta No. 36, Book No. 313, Gram-Narsingpura, Gram Panchayat Girdiya Panchayat Samiti-Shahpura, Bhiwara, Rajasthan, Pin-311404 Admeasuring 2268 Sq. Feet	Rs. 1774080/-	Rs. 177408/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	Ground Floor, Shop No.33, Welcome Plaza, Old Bus Stand, Shahpura, Distt-Bhiwara-311401, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNSG516222-230266390 Veena Bai, Raman Deep Singh Guarantor : Sonpal Singh	Rs. 1125773/- Dues as on 29 May 2026	5 Jan 24 Rs.560948/- Dues as on 04-Jan-2024	17 Sep 25	Plot No - A - 05 Khalsa Nagar - Murba No - 18 Plot No - A - 05 Chak 3 L Bada Ganganagar Ganganagar Rajasthan 335001 Admeasuring 25 X 60 Sq. Ft.	Rs. 727192.8/-	Rs. 72719/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	2nd Floor, Shop No.1 & 2, Chak - 3 E, Murba No.35/37, Killa No.21, Shakti Marg, Near Rajasthan Patrika, Dist. - Sriganaganagar-335001, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNREN17623-240306603 Sanjaya Devi, Nandlal Verma Guarantor : Narendra Kumar Meena	Rs. 926168/- & Rs. 582320/- Dues as on 29 May 2026	6 Dec 24 Rs.582320/- Dues as on 05 Dec 2024	20 Jul 25	Residential Property Patta No. 67, Book No. 04 - Village Suliyawas. Panchayat Samiti, Dantaramgarh Distt-Sikar, Rajasthan, Pin-332702 Admeasuring 131.70 Sq. Mtrs.	Rs. 900168.3/-	Rs. 90017/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	Ground Floor, Near Bajaj Showroom, Chomu- Jaipur Road, Renwal-303603, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNAN02922-230262596 Sardul Singh, Gurmeet Kour, Ravinder Singh	Rs. 1322062/- Dues as on 29 May 2026	9 May 24 Rs.770666/- Dues as on 06 May 2024	22 Jul 25	Pata No. 41 Book No. 24 Grampanchayat And Village Chak 4 S.P.S. (Salempura), Tehsil Anupgarh District Sri Ganganagar(Raj) Admeasuring 2370 Sq.Ft	Rs. 927594/-	Rs. 92759/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	1st Floor, Plot No.96,97,102, Block No. Rc-2, Opposite Tahsil Campus, Anupgarh, Dist - Sriganaganagar-335701, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNTNO2920-210175398 Rajeshshani, Manabhar Devi	Rs. 2368416/- Dues as on 29 May 2026	7 Aug 24 Rs.1324870/- Dues as on 6 Aug 24	12 Aug 25	Patta No. 109 Rajesh Saini, Gram Panchayat Aligarh Panchayat Samiti Uniyara, Tonk, Rajasthan Admeasuring 985 Sq. Ft.	Rs. 1508958.9/-	Rs. 150896/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	1st Floor, S-13 Industrial Board, Near Bus Stand, Tonk-304001, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNRAM00521-220210071 & LNRAM15222-230273664 & LNRAM17723-240331078 Radheshyam Radheshyam, Antim Kumar Gupta, Geeta Bai, Sudesh Gupta, Manish Gupta	Rs. 1369694/- & Rs. 769577/- & Rs. 1073422/- Dues as on 29 May 2026	06 Mar 2025 Rs.1033099/- & Rs. 541556/- & Rs. 814445/- Dues as on 05 Mar 2025	20 Nov 25	Plot No.99 & 100, Part Of Kharsa No. 599 Situated At Village Khairabad, Tehsil Ramjanjandi, Distt. Kota, Rajasthan Admeasuring 2000 Sqft	Rs. 4191984/-	Rs. 419198/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	Plot No 10-11, 1st Floor, Infrms Of Gokul Dham Society, Khairabad Road, Ramjanjandi - 326519, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNRP17524-250356611 Vishal Basotia, Vandana Vashishtha	Rs. 4278972/- Dues as on 29 May 2026	08 Apr 2025 Rs.3573350/- Dues as on 07 Apr 2025	18 Nov 25	Flat No. 103, First Floor, Block-A "Govindam Paradise" Situated At Kh No 92, 97/2, 98/2 Sukhiya Rampura Road Sangner Jaipur. Near Govindam Paradise Jaipur Rajasthan (India)-302026 Admeasuring 1340 Sq.Ft.	Rs. 3859200/-	Rs. 385920/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	201-202, 2nd Floor, Southend Square, Mansarovar Industrial Area, Jaipur-302020, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNAN00622-230238656 Deep Singh, Radha Devi, Savai Singh Guarantor : Ram Singh	Rs. 957786/- Dues as on 29 May 2026	10 May 25 Rs.684833/- Dues as on 08-May-2025	24 Jun 26	Patta No. 14 Gram Sarewadi Teh. Raipur Distt. Bhiwara Rajasthan 311803 Admeasuring 2678 Sq Ft	Rs. 770632/-	Rs. 77063/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	Ground Floor, Commercial Plot No. 2751/2 & 2751/2, K K Tower, Revenue Village Bhiwara, Sancheti Colony, Near Mirchi Mandi, Bhiwara-311001, Rajasthan, India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) 231200503400265 Ganga Devi, Om Prakash Soni, Roshan Soni	Rs. 1171561/- Dues as on 29 May 2026	11 Nov 25 Rs.1054587/- Dues as on 10-Nov-2025	23 Jun 26	Plot No. 21, Scheme Shri Ram Residency - Situated At Gram Bas Bilwa, On Tonk Road, Tehsil Sangner, Jaipur, Rajasthan Admeasuring 52.50 Sq. Yds.	Rs. 1050000/-	Rs. 105000/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	201-202, 2nd Floor, Southend Square, Mansarovar Industrial Area, Jaipur-302020, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNRENO0622-230258813 Nagarmal Nagarmal, Sunita Sharma	Rs. 1038927/- Dues as on 29 May 2026	10 May 25 Rs.716033/- Dues as on 08-May-2025	5 Jun 26	Residential Property Plot No. 94 Situated At Kuli, Tehsil Datarangarh, Distt. Sikar, Rajasthan Admeasuring 166.66 Sq. Yards	Rs. 959322/-	Rs. 95932/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	Ground Floor, Near Bajaj Showroom, Chomu- Jaipur Road, Renwal-303603, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) 20120201646881 Shanti Lal Telar, Nirmla Devi Taylor Guarantor : Prem Kumar Swarnkar	Rs. 1012261/- Dues as on 29 May 2026	5 Jul 25 Rs.836625/- Dues as on 04-Jul-2025	31 Jun 26	Patta No 11 Dharmniya Mandalgah Bhiwara Rajasthan 311605 Admeasuring 1739 Sq.Ft.	Rs. 946576/-	Rs. 94658/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	Ground Floor, Commercial Plot No. 2751/2 & 2751/2, K K Tower, Revenue Village Bhiwara, Sancheti Colony, Near Mirchi Mandi, Bhiwara-311001, Rajasthan, India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm
(AC NO.) LNTR00616-170033020 Om Prakash, Vinod Devi, Ramial Godara Guarantor : Pawan Kumar	Rs. 1146768/- Dues as on 29 May 2026	12 Aug 24 Rs.658207.78/- Dues as on 11 Aug 24	6 Jun 25	Patta No. 15, Village-Mehr Rajviyan, Tehsil-Sarasahar, Distt-Churu, Rajasthan Admeasuring 1690.50 Sq. Ft	Rs. 1869285/-	Rs. 186929/-	11.00 AM TO 01.00 PM 08 July 2026	On Or Before 07 July 2026	Ground Floor, Ward No. 16, Opposite Court Campus, Near Water Works, Main Road, Taranganar, Distt-Churu-331304, Rajasthan-India	Ramesh Jat - 9376045878, Property visit date 06 July 2026 9:00 am TO 5:00 pm

The terms and conditions of e-auction sale:-
(1) The E-Auction sale of Secured Asset is on "As is where is", "As is what is", "whatever there is" and on behalf of the Secured Creditor viz. AUSFB and there is no known encumbrance which exists on the said property. (2) For participating in online e-auction sale, Bid document, copies of PAN Card, Board Resolution in case of Company and photo ID, address form are required to be submitted along with EMD, which is payable by way of RTGS/NEFT/DD in the name of AAAS FINANCIERS LIMITED, Current account No.0054847000107 AAAS FINANCIERS LIMITED, Regd. & Corp Office : 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur 302020 IFSC Code: HDFC0000054, Once an Online Bid is submitted, same cannot be withdrawn. Further any EMD submitted by bidder will be required to send the UTR/Ref no/DD No of the RTGS/NEFT/DD with a copy of cancelled cheque on the following email IDs i.e. aaas.in@aaas.in (3) All interested participants / bidders are requested to visit the website <https://sarfaesi.auctiontiger.net> & <https://aaas.in/sarfaesi-sale-notices> for further details help procedure & online training on E-Auction prospective bidder may contact including Terms & Conditions, to take part in e-auction sale proceeding and are also advised to contact e-mail of aaas.in@aaas.in & raamasat@aaas.in, Contact No. 8000023297 (Avas Contact Person : Ramesh Jat - 9376045878, Mohd. Kalim - 7849821425)
Place : Rajasthan Date : 02-06-2026 Authorised Officer Aavas Financiers Limited

TATA CAPITAL LIMITED
Registered Office: 11th Floor, Tower A Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400013
Tel No: 022-6606 9000 Corporate Identity Number: L65990MH1991PLCO6070
Website: www.tatacapital.com

PUBLIC NOTICE FOR CLOSURE OF BRANCH PREMISES
Tata Capital Limited ("Company"), having its Registered Office at 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400 013, Maharashtra, India, hereby informs its customers and all concerned that branch at Umald Mansion, B-53/54, Hanuman Nagar, Gautam Marg, Vaishali Nagar, Jaipur, will operate out of the following address, with effect from September 4, 2026:
Branch Office Address (Continuing operations):
2nd Floor, Umald Mansion, B-53/54, Hanuman Nagar, Gautam Marg, Vaishali Nagar, Jaipur, Rajasthan - 302021.
Branch Office Address (Proposed to be closed):
4th Floor, Umald Mansion, B-53/54, Hanuman Nagar, Gautam Marg, Vaishali Nagar, Jaipur, Rajasthan - 302021.
For any query, please write to us at customercare@tatacapital.com
For and on behalf of
Tata Capital Limited
Authorised Signatory

SMFG SMFG INDIA CREDIT COMPANY LIMITED
Indias Credit
Corporate Office at 10th Floor, Office No. 101, 102 & 103, 2 North Avenue, Maker Maxty, Bandra Kurla Complex, Bandra (E), Mumbai - 400051

POSSESSION NOTICE (For Immovable Property) (Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)
Whereas the undersigned being the authorized officer of SMFG India Credit Company Limited, Having its registered office at Commerzone IT Park, Tower B, 1st Floor, No. 111, Mount Poonamale Road, Porur, Chennai - 600116 and corporate office at 10th Floor, Office No. 101, 102 & 103, 2 North Avenue, Maker Maxty, Bandra Kurla Complex, Bandra (E), Mumbai - 400051, under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 14/03/2026 calling upon the borrower(s) (1) SAPANA VAISHNAV (2) SHREE KRISHNA AGENCY (3) RAJ KUMAR VAISHNAV under loan account number (s) # 213820911354662 to repay the amount mentioned in the notice being Rs. 39,19,639.00/- (Rupees Thirty Nine Lakhs Nineteen Thousand Six Hundred Thirty Nine Only) as on 06/03/2026 within 60 days from the date of receipt of the said notice.
The borrower(s) having failed to repay the amount, notice is hereby given to the borrower(s) and the public in general that undersigned has taken Symbolic possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of the Act read with Rule 6 of the Security Interest (Enforcement) Rules, 2002 on this 01 Day of June, in the year 2026. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of SMFG India Credit Company Limited for an Rs. 39,19,639.00/- (Rupees Thirty Nine Lakhs Nineteen Thousand Six Hundred Thirty Nine Only) as on 06/03/2026 and interest thereon.
The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY
PROPERTY OWNER - Mrs. SAPANA VAISHNAV.
PLOT No. - B-71, SCHEM KINGS RESIDENCY, VILL. - MANDAU, THEHSAAL - SANGANER, JAIPUR, RAJASTHAN.
ADMEASURING - 200 SQ.YDS. FOUR SIDE BOUNDRIES: - EAST - PLOT No. B-72, WEST - PLOT No. B-70, NORTH - 30 FT WIDE ROAD, SOUTH - PLOT No. B-74 & B-75.
Date: 01/06/2026 Sd/- Authorized Officer
Place: JAIPUR (RAJ.) SMFG India Credit Company Limited

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR PRAYAG POLYTECH PRIVATE LIMITED OPERATING IN MANUFACTURING & EXPORT OF PLASTIC MASTERBATCHES AT BHIWADI
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- Name of the Corporate Debtor along with PAN/CIN/LLP No. **PRAYAG POLYTECH PRIVATE LIMITED** PAN: AAACP1009R | CIN: U28994RJ1982PTC012328
- Address of the registered office C-587, Phase -1, Industrial Area, Bhiwadi, Alwar, Rajasthan - 301019
- URL of website <https://www.prayagmb.com/>
- Details of place where majority of fixed assets are located C-587, Phase -1, Industrial Area, Bhiwadi, Alwar, Rajasthan - 301019
- Installed capacity of main products/services 4,000 metric tonnes (Approx.) per month
- Quantity & value of main products/services sold in last financial year Quantity - 1819.10 Lakh Value - 1500.2000 metric (Approx.) Value - 1819.10 Lakh
- Number of employees/workmen 78
- Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: prayagpolytech.cirp@gmail.com
- Eligibility for resolution applicants Eligibility criteria is mentioned in the detailed 'Invitation for Expression of Interest' and can be obtained from Resolution Professional by sending an email at: prayagpolytech.cirp@gmail.com
- Last date for receipt of expression of interest 27.06.2026, Saturday
- Date of issue of provisional list of prospective resolution applicants 07.07.2026, Tuesday
- Last date for submission of objections to provisional list 12.07.2026, Sunday
- Date of issue of final list of prospective resolution applicants 22.07.2026, Wednesday
- Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants 27.07.2026, Monday
- Last date for submission of resolution plans 26.08.2026, Wednesday
- Process email id to submit Expression of Interest prayagpolytech.cirp@gmail.com

Rishabh Chand Lodha
Regn. No.: IBB/IPA-001/1P-P01075/2017-2018/11766
Address: E-5, Basant Vihar, Bhiwara, Rajasthan - 311001
For Prayag Polytech Private Limited

INDIA EXPOSITION MART LTD.
CIN: U99999DL2001PLC110396
Regd. Office: Plot No. 1, 210 - Atlantic Plaza, 2nd Floor, Local Shopping Centre, Mayur Vihar Phase-I, Delhi - 110091 Tel: +91-120-2328011-20, Fax: +91-120-2328010 Email Id: cs@indiaexpcentre.com, Website : www.indiaexpcentre.com

NOTICE TO SHAREHOLDERS
15th EXTRAORDINARY GENERAL MEETING & INFORMATION ON E-VOTING
Notice is hereby given that the 15th Extraordinary General Meeting ("EGM") of the shareholders of India Exposition Mart Ltd. ("the Company") is scheduled to be held on **Thursday, June 23, 2026, at 11:30 AM (IST)** at "Govt. Servants Co-operative House Building Society Limited", Kalyan Kendra, 9, Paschim Marg, Vasant Vihar, New Delhi - 110057 to transact the business(es) as stated in the notice, sent to the shareholders individually.
The Notice of the EGM has been dispatched to all the shareholders whose email IDs are registered with the Company. Physical copies of the same have been sent to all other shareholders at their registered address in the permitted mode. The Notice is also available on the website of the Company at www.indiaexpcentre.com and of the National Securities Depository Limited ("NSDL") at www.evoting.nsdl.com. The dispatch of notice of EGM has been completed on Monday, June 1, 2026.
The documents pertaining to the business(es) to be transacted at the EGM are available for inspection at the Registered Office of the Company between 12 Noon to 3:00 PM on all working days, except Saturday, Sunday and Gazetted Holidays, upto the date of EGM.
In compliance with the provisions of Section 108 of the Companies Act, 2013, read with applicable rules thereto, and Secretarial Standards-2 issued by the Institute of Company Secretaries of India, the shareholders will have an opportunity to cast their votes remotely by electronic means (Remote E-voting), facilitated by NSDL, on all the resolutions set forth in the notice. The remote e-voting shall commence on **Saturday, June 20, 2026, at 10:00 AM (IST)** and will end on **Monday, June 22, 2026, at 5:00 PM (IST)**. The remote e-voting mode shall be disabled by NSDL for voting thereafter. Kindly refer the notice of the EGM regarding instructions on e-voting.
The Company shall also provide facility for voting during the EGM. Shareholders attending the meeting who have not already casted their vote by remote e-voting shall be able to exercise their right to vote at the EGM. The shareholders who have casted their vote by remote e-voting prior to the meeting may participate in the meeting but shall not be entitled to cast their vote again.
The cut-off date for determining the eligibility to vote by electronic means or at the EGM is **Tuesday, June 16, 2026**. A person whose name is recorded in the register of members as on the cut-off date shall be entitled to avail the facility of remote e-voting or voting facility available at the meeting, as the case may be.
Any person who has acquired shares of the Company and becomes shareholder after dispatch of the Notice and holding shares as on cut-off date, may obtain the login id and password by sending a request at evoting@nsdl.com or cs@indiaexpcentre.com by mentioning DP/ID/Clien ID.
In case of any queries, you may refer to the "Frequently Asked Questions" (FAQs) and e-voting user manual available in downloads section of NSDL's e-voting website www.evoting.nsdl.com. In case of any grievances, you may contact NSDL at 022-48867000 or reach at evoting@nsdl.com.
The results of voting would be declared as stipulated under the relevant rules and will also be posted on the above-mentioned Company's and NSDL website.
By Order of the Board of Directors
For India Exposition Mart Ltd.
Sd/- Anupam Sharma
Company Secretary & Compliance Officer

SALUTE THE SOLDIER
Capt PV Vikram, SM (24 Oct 73 - 02 Jun 99)

On the occasion of SHAHEEDI DIWAS of Capt PV Vikram, SM of 141 Field Regiment (KARGIL) on 02 Jun 2026, the Commanding Officer, all ranks, their families and the veterans of the Regiment pay homage to the martyr who made the supreme sacrifice for the Nation during op VJAY. His valour & heroism continues to inspire all of us. On this day, we pledge to take the name of the regiment to even greater heights and glory in the times to come.

CO & All Ranks 141 Field Regiment (KARGIL)
CT(GD) Niraj Chetry (PMG)
(02nd Jun, 2019)
"Sashastra Seema Bal" solemnly remembers the extraordinary courage and selfless sacrifice of CT(GD) Niraj Chetry (PMG) of 35th Bn SSB, who laid down his life in the service of the Nation. Seven years ago, during an anti-Naxalite operation in Jharkhand, he made the ultimate sacrifice in the line of duty while bravely responding to a counter attack by Naxalites. In recognition of his exceptional gallantry and devotion to duty, CT(GD) Niraj Chetry was posthumously awarded the Police Medal for Gallantry on Republic Day 2022. His unwavering commitment, valour and sacrifice shall forever remain etched in our hearts and continue to inspire generations of brave personnel.
"SASHASTRA SEEMA BAL"

BORDER SECURITY FORCE
Director General and all Ranks of Border Security Force remember its gallant Jawan Lance Naik Paras Nath on 31st May 1989, he sustained fatal bullet injuries while fighting militants in area of Khosadhal, Ferozpur, Punjab and later succumbed to his injuries on 2nd June 1989.
Director General and all Ranks of Border Security Force remember its gallant Jawan Constable Promathes Biswas on 10.12.1965 - 02.06.2001, he sustained fatal bullet injuries while fighting with militants in area of Mora Simbel Gai, J&K and made ultimate sacrifice in the line of duty.
Director General and all Ranks of Border Security Force remember its gallant Jawan Head Constable Satya Pal Singh on his Halidan Diwas. On this day, he sustained fatal injuries in an IED blast triggered by militants in Ramban area, Jammu and made ultimate sacrifice in the line of duty.
CENTRAL RESERVE POLICE FORCE
DG and all Ranks of #CRPF pay solemn tribute to Constable Ranjith Kumar Singh of 79 Bn, who made the supreme sacrifice in a grenade attack by militants in the Khoja Bazar area of Srinagar, Jammu & Kashmir on 1 June 1990. #CRPF salutes the braveheart and pledges never to let his sacrifice go in vain.
Veer Balidani Shri R. S. Mishra Asst. Comdt. 119 Bn 30-10-1949 To 01-06-2005
Veer Balidani Constable Ajay Pal Singh Bhadoria 119 Bn 30-06-1971 To 01-01-2005
Veer Balidani Constable Mathura Singh Tomar 119 Bn 01-01-1978 To 01-06-2005
DG and all Ranks of #CRPF pay solemn tribute to six bravehearts of 119 Bn, who made the supreme sacrifice while bravely combating Maoists during an ambush near village Injiram, district Sukma, Chhattisgarh on 1 June 2005. #CRPF salutes the bravehearts and pledges never to let their sacrifice go in vain.
Veer Balidani Shri Saunak Kumar Das Asst. Comdt. 211 Bn 03-10-1977 To 01-06-2013
DG and all Ranks of #CRPF pay solemn tribute to Asst. Comdt. Shri Saunak Kumar Das of 211 Bn, who made the supreme sacrifice while countering an ambush by Maoists during an operation in the jungles of Khallari, district Dhamtari, Chhattisgarh on 1 June 2013. Displaying exemplary leadership and courage, he led a resolute counter-attack despite a tactical disadvantage, forcing the Maoists to retreat. For his exceptional gallantry, he was posthumously awarded the President's Police Medal for Gallantry. #CRPF salutes the braveheart and pledges never to let his sacrifice go in vain.
Veer Balidani Head Constable Rajpal Singh 12 Bn 09-06-1943 To 02-06-1987
DG and all Ranks of #CRPF pay solemn tribute to Head Constable Rajpal Singh of 12 Bn, who made the supreme sacrifice while bravely combating militants during a patrol in Amritsar, Punjab on 2 June 1987. #CRPF salutes the bravehearts and pledges never to let their sacrifice go in vain.
Veer Balidani Lance Naik T. Damodharan Kurup 12 Bn 04-04-1947 To 02-06-1987
Veer Balidani Lance Naik T. Jagannathan 12 Bn 02-05-1956 To 02-06-1987
DG and all Ranks of #CRPF pay solemn tribute to Lance Naik T. Damodharan Kurup and Lance Naik D. Jagannathan of 12 Bn, who made the supreme sacrifice while bravely combating militants during a patrol in the area of PS Mehta, Amritsar district, Punjab on 2 June 1987. #CRPF salutes the bravehearts and pledges never to let their sacrifice go in vain.
Veer Balidani Lance Naik Lalan Prasad 79 Bn 20-07-1964 To 02-06-1995
Veer Balidani Constable Bhagwat Sudhakar P. 79 Bn 09-07-1966 To 02-06-1995
Veer Balidani Constable Jai Singh 79 Bn 10-05-1970 To 02-06-1995
DG and all Ranks of #CRPF pay solemn tribute to six bravehearts of 79 Bn, who made the supreme sacrifice while bravely combating insurgents during a convoy ambush in Manipur on 2 June 1995. #CRPF salutes the bravehearts and pledges never to let their sacrifice go in vain.
Veer Balidani Head Constable Gajraj Singh 67 Bn 03-01-1950 To 02-06-1999
Veer Balidani Constable Babu Singh 67 Bn 30-10-1962 To 02-06-1999
Veer Balidani Constable Baldev Singh 67 Bn 15-10-1969 To 02-06-1999
Veer Balidani Constable Anju Kumar Singh 67 Bn 03-01-1973 To 02-06-1999
Veer Balidani Constable Mohd. Allaudin 79 Bn 25-04-1972 To 02-06-1995
Veer Balidani Constable Naik Jagdish 67 Bn 03-04-1966 To 02-06-1999
Veer Balidani Constable A. B. Denvade 67 Bn 01-06-1969 To 02-06-1999
Veer Balidani Constable Pramod Kumar 67 Bn 02-11-1972 To 02-06-1999
DG and all Ranks of #CRPF pay solemn tribute to eight bravehearts of 67 Bn, who made the supreme sacrifice while bravely combating Maoists during an operation in Bihar on 2 June 1999. #CRPF salutes the bravehearts and pledges never to let their sacrifice go in vain.